

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 424
IA/5228/ND/2020, IA/40/ND/2021,
IA/490/ND/2022, IA/6313/ND/2022 IN
IB/1061/ND/2018

IN THE MATTER OF:

Modi Distillery Ltd	...	Applicant
Versus		
Gagan Distillers And Beverages Pvt Ltd	...	Respondent

Under Section 9 (IBC).

Order delivered on 29.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Abhishek Anand, Adv. Ishaan Dhingr in IA/490/ND/2022
For the Respondent	: Adv. Tabrez Malawat, Adv. Rupali Jain, Adv. Syed Hamza, Adv. Sourajit Sarkar, Adv. Yashraj Singh Deora in IA/40/ND/2021
For the Liquidator	: Adv. Rishi Singhal

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **22.05.2024**.

Sd/-
(Court Officer)